GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2614

TO BE ANSWERED ON THE 16TH DECEMBER, 2025

FREQUENT USE OF CHEMICAL FERTILIZERS AND PESTICIDES

2614. SHRI THIRU THANGA TAMILSELVAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the frequent use of Chemical Fertilizers and Pesticides on Environment to yield more agriculture produce results in very hazardous effect on human health and destroy human life also;
- (b) if so, the details thereof;
- (c) whether the Union Government has ever assessed the effect of frequent use of Chemical Fertilizers and Pesticides on Environment and human health;
- (d) if so, the details thereof;
- (e) whether the Union Government has find out the alternative ways to rationalize the frequent use of Chemical Fertilizers and Pesticides on Environment; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Chemical fertilizers used judiciously as per recommended doses are not harmful. Government promotes judicious use of fertilizer through Soil Health & Fertility scheme. The scheme provides Soil Health Cards (SHCs) for farm holdings, to promote balanced and integrated nutrient management for improving productivity and soil fertility. Soil samples are processed as per standard procedures and analyzed for parameters such as pH, Electrical Conductivity, Organic Carbon, available Nitrogen, Phosphorus, Potassium, Sulphur, and micronutrients (Zinc, Copper, Iron, Manganese & Boron). The diagnostic soil health assessment of farmer fields is taken up periodically so as to issue SHCs at least once in 3 years. Since 2014-15, 25.61 crore Soil Health Cards have been generated till date. Under the scheme, Rs. 1970 Crore has been released since inception. 93, 781

farmers' trainings, 6.80 lakh demonstrations, 7425 farmer's melas/ campaigns on SHC have been organized across the country.

The Registration Committee, constituted under Section 5 of the Insecticides Act, 1968 registers pesticides after considering its efficacy and safety to human beings, animals and environment. Pesticides used as per the approved label claims and leaflets are unlikely to cause any harm. In addition, technical reviews are carried out from time to time to assess the safety of pesticides for their continued use.

(e) & (f): The Government of India has notified Organic fertilizers, Bio-fertilizers, De-oiled cake, Organic Carbon Enhancer and Nano fertilizer in The Fertilizer Control Order, 1985 to ensure quality sale of these fertilizers. Government is promoting Natural Farming and Organic Farming as alternatives to chemical farming for sustainable agriculture and human wellbeing. Organic farming in the country is implemented through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs other-than North Eastern States, and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) exclusively for North Eastern region. Farmers are provided assistance from production to marketing under the organic farming schemes. Further, the National Mission on Natural Farming (NMNF) was approved by the Union Cabinet on 25.11.2024 to promote Natural Farming across the country. The Mission has been initiated to strengthen agriculture practices with scientifically backed agro ecological approaches towards sustainability, climate resilience and safe food.
